

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

GP/TCP/~~CSP~~/~~CSA~~/~~TCS~~/~~P/TCSA~~/NO. 521/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. HERO FINCORP LTD.
V/s.
MAGNOLIA LTD.

SECTION OF THE COMPANIES ACT: 433(e) r/w 434 OF THE
Companies Act 1956/2013/I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
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| 17 | Akshay V. Kumble | AOR | |
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[Signature]

Order

CP 521/I&BP/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter on 21.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)